

are committed in respect of promotions so far?

Mr. Deputy-Speaker: What is the use of putting such a general question?

Shri M. S. Gurupadaswamy: I will put a specific question, then. May I know whether Mr. Ralla Singh, now permanent Sectional Officer is not qualified.....

Mr. Deputy-Speaker: I took exception to the form of the previous question. This one is more objectionable.

The hon. Minister who deals with thousands of such employees cannot carry the facts of each individual case in his head. Therefore, individual cases must be brought to the notice of the hon. Minister privately. In serious and important cases if adequate redress is not given, then those cases may occasionally be brought before the House.

Shri M. S. Gurupadaswamy: May I put another question?

Mr. Deputy-Speaker: Not on similar lines.

Shri M. S. Gurupadaswamy: May I know what are the reasons for suspending the printing of these lists year by year?

Sardar Swaran Singh: Various complications arose. They related first to the fixation of seniority of displaced persons *vis a vis* others. Secondly there was the question of condonation of the break in service of displaced persons. Complications arose on account of these two factors and the list could not be kept up-to-date. It was no use publishing lists which were not correct and which were not up-to-date.

Dr. S. P. Mookerjee: How are those complications removed by not publishing the lists?

Sardar Swaran Singh: If the list is published and it does not entirely represent the correct position with regard to the seniority of the various officials concerned, it will create a wrong impression. The list, however, is always kept up-to-date and steps are being now taken to publish it and it is hoped that it will be published by the end of January next.

Shri S. C. Samanta: May I know, Sir, whether classified lists of 1947 were prepared in strict accordance with the instructions issued by our CPWD to Executive Engineers; if not, whether any action has been taken against those who did not fulfil the instructions?

Sardar Swaran Singh: I do not think, Sir, that there was any allegation that the Executive Engineers did not carry out the instructions that were conveyed to them.

Shri Bogawat: Is there any grievance that this list is not according to fitness-cum-seniority basis?

Sardar Swaran Singh: If any particular cases are brought to my notice I am prepared to look into them.

Shri Bogawat: Several applications have been made to that effect.

Sardar Swaran Singh: Not to my knowledge.

Dr. S. P. Mookerjee: Is the list open to inspection by persons who may have some grievance.

Sardar Swaran Singh: It is a printed and published list.

Shri S. C. Samanta: In reply to my question the hon. Minister said that no complaints have been received by him as yet.....

Sardar Swaran Singh: There may be complaints. My hon. friend is referring to a list which was published in 1947 and in five years there are bound to be any number of complaints.

Shri B. S. Murthy: May I know, in the list contemplated to be published by Government, whether detailed information will be given since 1947 up-to-date.

Sardar Swaran Singh: The list will be up-to-date.

Shri Bogawat: May I know whether there was any deputation regarding this matter?

Sardar Swaran Singh: Not to me, Sir.

GANDHI MEMORIAL

*1238. **Shri S. N. Das:** (a) Will the Minister of Works, Housing and Supply be pleased to state whether the Gandhi Memorial Designs Committee have finished its work and finalised the design?

(b) If so, has the design prepared been approved by Government?

(c) What further progress in this matter has been made?

(d) What is the nature of the Memorial that has been approved and what is the estimated expenditure involved?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Not yet, Sir.

(b) to (d). Do not arise.

Shri S. N. Das: When was this Committee appointed and what are the reasons why the report is not forthcoming?

Sardar Swaran Singh: The Committee was appointed in the year 1950 and because they have not yet finalised their conclusions the report has not yet been published.

Shri S. N. Das: May I know whether any time-limit was fixed for this Committee to submit its report and if so why is the Committee delaying the submission of the report?

Sardar Swaran Singh: Regard being had to the nature of the work entrusted to the Committee no time-limit could be fixed. Though we desire that the conclusions of the Committee should be finalised as quickly as possible, it is a matter which is likely to take some time and exchange of ideas and exchange of views is going on and a final decision has not yet been arrived at.

The Prime Minister (Shri Jawaharlal Nehru): May I add, Sir, that a final decision is not likely to be arrived at for some considerable time. In spite of course of the importance of the Memorial—or rather because of it,—we do not wish to hurry in any way, but to consider it in all its aspects, to consider the views of eminent architects from abroad, in fact, we have received some, and of course of our own architects and others, and consult the Committee of the Gandhiji Memorial Fund which is interested in putting up these buildings. Apart from that there is the Gandhiji Memorial Museum and others. We want the whole thing to be not in isolated patches, but to fit in with each other.

So, the matter does require a great deal of consideration and although we should like to start as soon as possible, it is better to delay and have the proper thing rather than hurry and do perhaps the wrong thing.

Shrimati A. Kale: May I know whether the design submitted by Mr. Karmarkar from Bombay is under the consideration of Government?

Shri Jawaharlal Nehru: I do not know, Sir. If he had sent it it must have been considered.

Short Notice Question And Answer

CLOSURE OF COOPER ENGINEERING WORKS, BOMBAY

Shri Kajrolkar: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the factory of Cooper Engineering Works in Bombay is going to be closed from 27th December, 1952, throwing out of employment about 2,000 workers;

(b) whether it is a fact that this factory mainly manufactures Diesel engines and that the factory is going to be closed as there is no demand for these engines;

(c) whether it is a fact that owing to heavy imports of diesel engines this factory is finding it difficult to continue its work; and

(d) what steps, if any, are being taken by Government to prevent the closure of this factory?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Intimation has been received from the Firm that they have given a notice to the workers that the factory will be closed down with effect from the 27th December. The number of workers likely to be affected is not known.

(b) Yes; the offtake of diesel engines is poor.

(c) It is possible what the hon. Member states is true.

(d) (i) State Governments have been advised to purchase Indian diesel engines in connection with the Grow More Food Campaign etc.

(ii) No import licences for diesel engines have been issued during the current half year.

Shri Gadgil: May I know from the hon. Minister whether the Government of India placed an order for 5,000 diesel engines with this firm but subsequently withdrew the order, and whether it is a fact that another order for 5,000 was placed by the Government of Bombay and only 34 engines were purchased?

Shri T. T. Krishnamachari: Sir, I have not got the information.

Shri Gadgil: In view of the fact that 67,000 of these engines have been imported, may I know whether the Government will consider the banning of further imports of these engines for a